

**DIVISION BENCH**

**O-138**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/1663(KB)2019

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 22<sup>nd</sup> JANUARY, 2021, 10:30 A.M**

Name of the Company	INCOME TAX OFFICER Vs. ROC, WB & MAGESTIC COMPLEX PVT LTD.		
Under Section	Sec 252 (3)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel/AR appeared through video conference:**

**Mr. Rishov Das, Advocate**

**] For Petitioner**

**O R D E R**

Mr. Rishov Das, Ld. Counsel for the Petitioner present. No representation on behalf of the respondents.

Registry is directed to issue notice to the Ld. Counsel of the respondent once again.

List this matter on **18/03/2021**.

**Harish Chander Suri  
Member (T)**

**Rajasekhar V.K.  
Member(J)**

VC